

## LOK SABHA DEBATES

LOK SABHA

Thursday, April 30, 1992 / Vaisakha 10,  
1914 (Saka)

The Lok Sabha met at  
Eleven of the Clock

[MR. SPEAKER in the Chair]

### OBITUARY REFERENCE

[English]

MR. SPEAKER: Honourable Members, I have to inform the House of the sad demise of one of our former colleagues, Shri Shashi Ranjan.

Shri Shashi Ranjan was a member of the Third and Fourth Lok Sabha during 1962-70 representing Pupri constituency of Bihar.

An agriculturist by profession he was an active social and political worker.

An able parliamentarian, he actively participated in the proceedings of the House and lost no opportunity to draw the attention of the House towards the problems faced by the workers.

Shri Shashi Ranjan passed away on 12 April, 1992 at New Delhi at the age of 73 years.

We deeply mourn the loss of this friend and I am sure that the House will join me in conveying our condolences to the bereaved family.

The Members may stand in silence for a short while as a mark of respect to the deceased

11.02 hrs.

(The Members then stood in silence for a short while)

SHRI HANNAN MOLLAH : (Uluberia)  
Sir, I have given you a notice for the suspension of the Question Hour.

MR. SPEAKER: I have disallowed that notice.

(Interruptions)

SHRI HANNAN MOLLAH: Sir, Special 301 has been applied to India by the United States of America which causes serious harm to our trade and it has intervened in our sovereignty. (Interruptions)

SHRI BASU DEB ACHARIA: (Bankura)  
Sir, while replying yesterday, the Commerce Minister did not say anything about this at all. (Interruptions)

MR. SPEAKER: You can discuss it later on.

(Interruptions)

SHRI GEROGE FERNANDES  
(Mizaffarpur): Sir, there should be a discussion on this matter.

MR. SPEAKER: Yes.

(Interruptions)

SHRI A. CHARLES (Trivandrum): We are also equally concerned on this matter. I have also given notice in this regard. But it should be after the Question Hour. (Interruptions)

MR. SPEAKER: Well, this is your Question Hour and we can discuss it also. Every day I should not be required to speak

like this. I have found that Members have started agitating on issues like this at the start of the Question Hour. I am saying on the floor of this House that if any agitation of this kind is going to be started on the floor of the House at the start of the question Hour, it will not be shown on TV, and today there is no TV coverage. I am making it very clear that discussion of this kind will not go on TV.

I agree to the idea that it may be discussed. Let us discuss it at a proper time.

SHRI BASU DEB ACHARIA (Bankura): Today, there is no TV coverage.

MR. SPEAKER: That is exactly what I am saying. When the TV is not there, you don't do such things.

Question No. 820 please

11.07 hrs.

#### ORAL ANSWERS TO QUESTIONS

##### Import of Crude Oil

[Translation]

\* 820. SHRI TEJ NARAYAN SINGH:

SHRI RAJESH KUMAR:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the countries with which new agreements have been signed during the last three years for the import of crude oil;

(b) the broad details of the said agreements indicates the terms and conditions thereof; and

(c) the total quantity of crude oil likely to be imported from these countries during the current year, country -wise?

[English]

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRIB. SHANKARANAD):

(a) to (c). A statement is laid on the Table of the House.